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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/258/ (IB)/2017  
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS  
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Raja gopal, RP

RP

*[Signature]*

**ORDER**

RP in person alongwith three Directors/Promoters are present. The RP had prayed for extension of CIRP for two months as the stipulated 180 days have already expired on 07.02.2018. In view of the facts and circumstances of the case, the prayer merits consideration and the same is allowed. The CIR process is extended for 60 days with effect from 07.02.2018. The RP is directed to complete all the requirements for the purpose of approval of the resolution plan and the directors/promoters are directed to file separate affidavits that the plan is viable and to be implemented as per the time stipulated in the resolution plan and all the liabilities shall be cleared within the time stipulated in the statutory. Put up on 23.02.2018. 8v

*[Signature]*  
(S VIJAYARAGHAVAN)  
Member(Technical)

*[Signature]*  
(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc